

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	4
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.145/230/HDB/2017
NAME OF THE COMPANY	Rexnord India Private Limited
NAME OF THE PETITIONER(S)	Rexnord India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Raju TS.Goud.	Advocate.	98480.83415	T.Stad
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard Shri T.S. Goud, Learned Counsel on behalf of Shri V.S. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

At the request of both the counsels, post the case on 17.10.2017

Member (T)

Member (J)

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